

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:324
ANSWERED ON:06.12.2013
CONTROLLING POWER OF CGHS UNANI DISPENSARIES
Abdulrahman Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the administrative and controlling powers of Central Government Health Scheme (CGHS) Unani dispensaries is being managed by Allopathic doctors and officers;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c) : Central Government Health Scheme provides the healthcare facilities to its beneficiaries predominantly in the Allopathic system of medicine as per their demand. AYUSH system of medicine is a very small component under CGHS. The Unani system is an even smaller component of AYUSH. There are 10 small units of Unani system consisting of one or two Unani doctors and pharmacists attached to main CGHS Wellness Centres in Delhi, Kolkata, Lucknow, Hyderabad and Bangalore.

Keeping in view the smaller size and strength of Unani component, it is not considered feasible and financially viable to create separate administrative set up for different system of medicines. Since the infrastructural facilities of Wellness Centre are common for all systems, the administrative control of Wellness Centre is vested in the CMO in charge. The Unani doctors enjoy professional freedom in exercise of their duties as doctors. However, they are under the overall administrative control of the Additional Director (CGHS) of the city concerned.